NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, TECHNICAL MEMBER

APPLICATION NUMBER

PETITION NUMBER

: TCP/191/2016

NAME OF THE PETITIONER(S)

: Emirates Trading Agnecy LLC

NAME OF THE RESPONDENT(S)

: M/s ETA engineering Ltd

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Mr. S. Aravindh, Counsel for Petitioner present. Mr. Vishnu Mohan, Counsel for R-1, R-5 and R-6 present. Mr. M. Chandra Prakash, Counsel for Respondent 2, 3 and 4 present. Mr. T.V.P. Saivihari, Counsel for Respondent 7 and 8 present. Counsel representing the Respondents are directed to file counter to the main CP within two weeks by providing a copy to the other side and thereafter, one week time is granted to the Counsel for Petitioner for filing rejoinder by providing a copy to the other side. Counsel for R-5 and R-6 have submitted that they have already filed application for striking of R-5 and R-6 to which the Counsel for the Respondent/Petitioner prays time for filing counter. The Counsel for the Respondent/Petitioner shall file counter to the same within two weeks by providing copy to the other side. Application shall be taken up for final arguments along with the main petition on the date of next hearing. Put up on 17.07.2017 at 10.30 A.M.

______. (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)